

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

STARRED QUESTION NO:429
ANSWERED ON:07.08.2014
WELFARE SCHEME FOR WEAVERS
Gaddigoudar Shri Parvatagouda Chandanagouda

Will the Minister of TEXTILES be pleased to state:

- (a) whether a number of schemes are under implementation for the benefit and welfare of the weavers and if so, the details thereof including the salient features of the schemes;
- (b) the funds released/utilized and number of weavers benefited under the these schemes during the last three years and the current year, State-wise; and
- (c) whether the Government has evaluated the physical and financial performance of these schemes and if so, the outcome thereof including the steps taken for effective implementation of schemes?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF TEXTILES (SHRI SANTOSH KUMAR GANGWAR)

(a) to (c) A statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF THE LOK SABHA STARRED QUESTION NO.429 FOR ANSWER ON 07.08.2014.

(a) Yes, Madam. For holistic and sustainable development of handloom sector and welfare of handloom weavers, following schemes have been approved for implementation during 12th Plan:

(i) National Handloom Development Programme- two components:

Revival, Reform and Restructuring (RRR) Package for handloom sector. # Comprehensive Handlooms Development Scheme (ii) Handloom Weavers Comprehensive Welfare Scheme- two components: # Health Insurance Scheme for access to health care facilities # Mahatma Gandhi Bunkar Bima Yojana for life insurance (iii) Yarn Supply Scheme (iv) Comprehensive Handloom Cluster Development Scheme The salient features of the schemes are given in Annexure A

(b) The funds have been released to State Governments under Integrated Handlooms Development Scheme and Marketing & Export Promotion Scheme, which have been merged into Comprehensive Handlooms Development Scheme in 2013-14. The State-wise fund released/ utilized in the last three years and current year are given in Annexure-B. In other schemes, funds have been released to implementing agencies. The scheme-wise funds released/utilized during last 3 years and current year is given in annexure-C.

(c) The schemes implemented during 11th Plan have been evaluated for their physical and financial performance by engaging an independent third party. In the cluster development and group approach programme, the evaluation study has revealed increase in productivity and income of weavers, improvement in skills of weaver, upgraded and new dye houses improved the quality of products and agency recommended to increase the duration of cluster projects, cluster designers to be made accountable for marketability of designs, opening of yarn depots in clusters etc. For Yarn Supply Scheme, the agency recommended enhancement in freight reimbursement, reducing lead time in yarn supply, opening of yarn depot in weaver concentrated area. For welfare schemes, the agency found the schemes to be beneficial to the weavers and recommended to enhance the limit of benefit. The agencies recommended for continuation of the schemes with modification and recommendations made by the evaluation agencies have been incorporated in the schemes formulated for implementation during 12th Plan. For effective implementation of the schemes, the State Government and Central Government monitor the implementation through field visits and regular interaction.